

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/683/(IB)/2017
NAME OF THE PETITIONER(S) : CO. JEGANNATHAN & 1
NAME OF THE RESPONDENT(S) : SPRING FIELD SHELTERS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A. ASHOK KUMAR

ADVOCATE

[Signature]

For operational
creditor

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to make final arguments. At request, time is enlarged. Put up on **09.01.2018** at **10.30 A.M.**

-sel-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk